

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3840
ANSWERED ON:27.04.2012
AMENDMENT OF FEMA
Das Shri Khagen;Lagadapati Shri Rajagopal

Will the Minister of FINANCE be pleased to state:

- (a) whether Commerce Minister has asked his Ministry to amend FEMA provisions so as to allow Pakistani companies to invest in India and if so, the details thereof and reaction thereto;
- (b) whether any discussions have been held with the Ministries of Home, Commerce and Defence in this regard; and
- (c) If so, the outcome thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) Yes sir,

(b) Yes sir,

(c) Department of Industrial Policy & Promotion, which is the nodal department for the subject of Foreign Direct Investment, had invited comments from the concerned Ministries / Departments including Ministries of Home, Commerce and Defence. Ministries of Home, Commerce and Defence have concurred to permit FDI from Pakistan through government approval route subject to exclusion of certain sensitive sectors.